

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(28)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/723/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : SANTHOSAM PROMOTERS & DEVELOPERS LTD
NAME OF THE RESPONDENT : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
1.	CS Raghunada Reddy	PLP/PETITIONER	[Signature]
2.	B. SARATH BABU	For ROC, Chennai	B. Sarath Babu

ORDER

Representative for the Applicant present. Counsel for the ROC present and filed the report which is placed on record. Matter is posted for arguments. Put up on **29.08.2018 at 10.30 A.M.**

-sd-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)